GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA STARRED QUESTION NO.: 71

(To be answered on the 4th December 2025)

CHIANKI AIRPORT UNDER UDAN SCHEME

*71. SHRI VISHNU DAYAL RAM

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री be pleased to state:-

- (a) the current status of the development and operationalization of Chianki Airport in Palamu district of Jharkhand under the Regional Connectivity Scheme (RCS) Ude Desh ka Aam Naagrik (UDAN);
- (b) whether the Government has collaborated with the State Government to resolve land acquisition and related clearance issues and if so, the details thereof; and
- (c) whether the tenders for construction and infrastructure development have been floated and if so, the details and the outcome thereof?

ANSWER

Minister of CIVIL AVIATION जागर विमानन मंत्री

(Shri Kinjarapu Rammohan Naidu)

(a) to (c): A statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (C) IN RESPECT OF LOK SABHA STARRED QUESTION NO. 71 FOR REPLY ON 04.128.2025 REGARDING CHIANKI AIRPORT UNDER UDAN SCHEME ASKED BY SHRI VISHNU DAYAL RAM.

(a) to (c): Daltonganj airstrip near Chianki village in Palamu district, Jharkhand, owned by the State Government of Jharkhand, was identified for RCS flight operations under the UDAN 4.2 round of bidding.

The State Government was requested to provide its consent and confirm the availability of land free of cost and free from encumbrances required for the development of the airport. Subsequently, the State Government was again requested to provide the status of the airport, and consent/confirm regarding availability of land, provision of security, fire services, meteorological services and operation & management of the airport operations.

No response has been received from the Government of Jharkhand in this regard.